

Dated: 31.08.2020

**NOTIFICATION**

Due to prevailing medical emergency (COVID-19) and in continuation of our earlier Circular/Notification dated 16<sup>th</sup> March, 2020 and 01<sup>st</sup> August, 2020, it is declared that, the benches shall take up only urgent matters and part heard matters as are mentioned and the other matters listed before the Hon'ble Benches of the Tribunal upto 30<sup>th</sup> September, 2020 may be adjourned by the court masters in the following manner:

**Regular Matters:**

S.No.	Date already fixed	DAY	Next date of hearing	DAY
1.	01.09.2020	Tuesday	08.12.2020	Tuesday
2.	02.09.2020	Wednesday	09.12.2020	Wednesday
3.	03.09.2020	Thursday	10.12.2020	Thursday
4.	04.09.2020	Friday	11.12.2020	Friday
5.	07.09.2020	Monday	14.12.2020	Monday
6.	08.09.2020	Tuesday	15.12.2020	Tuesday
7.	09.09.2020	Wednesday	16.12.2020	Wednesday
8.	10.09.2020	Thursday	17.12.2020	Thursday
9.	11.09.2020	Friday	18.12.2020	Friday
10	14.09.2020	Monday	04.01.2021	Monday
11	15.09.2020	Tuesday	05.01.2021	Tuesday
12	16.09.2020	Wednesday	06.01.2021	Wednesday
13	17.09.2020	Thursday	07.01.2021	Thursday
14	18.09.2020	Friday	08.01.2021	Friday
15	21.09.2020	Monday	11.01.2021	Monday
16	22.09.2020	Tuesday	12.01.2021	Tuesday
17	23.09.2020	Wednesday	13.01.2021	Wednesday
18	24.09.2020	Thursday	14.01.2021	Thursday
19	25.09.2020	Friday	15.01.2021	Friday
20	28.09.2020	Monday	18.01.2021	Monday
21	29.09.2020	Tuesday	19.01.2021	Tuesday
22	30.09.2020	Wednesday	20.01.2021	Wednesday

**Part-heard Matters:**

S.No.	Date already fixed	DAY	Next date of hearing	DAY
1.	01.09.2020	Tuesday	10.11.2020	Tuesday
2.	02.09.2020	Wednesday	11.11.2020	Wednesday
3.	03.09.2020	Thursday	12.11.2020	Thursday
4.	04.09.2020	Friday	13.11.2020	Friday

5.	07.09.2020	Monday	23.11.2020	Monday
6.	08.09.2020	Tuesday	24.11.2020	Tuesday
7.	09.09.2020	Wednesday	25.11.2020	Wednesday
8.	10.09.2020	Thursday	26.11.2020	Thursday
9.	11.09.2020	Friday	27.11.2020	Friday
10	14.09.2020	Monday	07.12.2020	Monday
11	15.09.2020	Tuesday	08.12.2020	Tuesday
12	16.09.2020	Wednesday	09.12.2020	Wednesday
13	17.09.2020	Thursday	10.12.2020	Thursday
14	18.09.2020	Friday	11.12.2020	Friday
15	21.09.2020	Monday	14.12.2020	Monday
16	22.09.2020	Tuesday	15.12.2020	Tuesday
17	23.09.2020	Wednesday	16.12.2020	Wednesday
18	24.09.2020	Thursday	17.12.2020	Thursday
19	25.09.2020	Friday	18.12.2020	Friday
20	28.09.2020	Monday	21.12.2020	Monday
21	29.09.2020	Tuesday	22.12.2020	Tuesday
22	30.09.2020	Wednesday	23.12.2020	Wednesday

This notification issues with the approval of the competent authority of APTEL.

BY ORDER

Sd/-

REGISTRAR

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website